GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.+55 ANSWERED ON 21.07.2025

DEVLOPMENT OF GUJAR TAAL AND DHASURA TAAL IN JAUNPUR

+55. SHRI BABU SINGH KUSHWAHA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is aware that Gujar taal and Dhasura taal in Jaunpur Lok Sabha Constituency are historical, natural and religious places but still being neglected;
- (b) if so, whether the Government is considering to conserve, beautify and develop Gujar taal and Dhasura taal as tourism places in order to protect them environmentally and promote tourism and local economy; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): Development and promotion of tourist destinations is undertaken by the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism through its ongoing schemes of 'Swadesh Darshan', 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development' complements the efforts of the State Governments (SGs)/UT Administrations (UTs) by extending financial assistance to SGs/UTs/Central Agencies for tourism infrastructure development including Jaunpur, Uttar Pradesh. This process is undertaken in consultation with State Governments (SGs)/UT Administrations (UTs).

No proposal to conserve, beautify and develop Gujar taal and Dhasura taal as tourism places, is under consideration of the

Ministry of Tourism. Receiving proposals from the State Governments/UT Administrations for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions and availability of funds. However, the Ministry of Tourism, under its ongoing schemes, has sanctioned various projects in Uttar Pradesh, which are given in the Annexure.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.+55 ANSWERED ON 21.07.2025 REGARDING DEVLOPMENT OF GUJAR TAAL AND DHASURA TAAL IN JAUNPUR BY SHRI BABU SINGH KUSHWAHA.

List of Project sanctioned under PRASHAD Scheme in Uttar Pradesh (Rs. In Crore)

Sr.	Project Name	Amount
No.		Sanctioned
1	Development of Varanasi – Phase –I	18.73
2	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	10.98
3	River Cruise Tourism in Ganga, Varanasi	9.02
4	Construction of Tourist Facilitation Centre at Vrindavan	9.36
5	Development of Varanasi – Phase –II	44.60
6	Development of Infrastructure facilities at Govardhan	37.59

List of Projects sanctioned under Swadesh Darshan Scheme in Uttar Pradesh

(Rs. In Crore)

Sr. No.	Circuit/Year	Project Name	Amount Sanctioned	
1	Buddhist Circuit 2016-17	Development of Srawasti, Kushinagar, & Kapilwastu	87.89	
2	Ramayana Circuit 2016-17	Development of Chitrakoot and Shringverpur	69.45	
3	Spiritual Circuit	Development of Ahar-Aligarh- Kasganj-Sarosi (Unnao)-	71.91	
	2016-17	Pratapgarh- Kausambi-Mirzapur- Gorakhpur-Domariyaganj-Basti- Barabanki-Azamgarh-Kairana- Baghpat- Shahjahanpur		
4	Spiritual Circuit	Development of Bijnor- Meerut-	67.51	

	2016-17	Kanpur- Kanpur Dehat- Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi	
5	Heritage Circuit 2016-17	Development of Kalinjar Fort (Banda)- MagharDham (SantKabir Nagar)- ChauriChaura, Shaheed Sthal (Fatehpur)-MahuarshaheedSthal (Ghosi)-Shaheed Smarak (Meerut)	36.65
6	Ramayana Circuit 2017-18	Development of Ayodhya	127.21
7	Spiritual Circuit 2018-19	Development of Jewar-Dadri- Sikandrabad-Noida-Khurja-Banda	12.03
8	Spiritual Circuit 2018-19	Development of Gorakhnath Temple (Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj)	18.30

List of Projects sanctioned under Swadesh Darshan 2.0 scheme in Uttar Pradesh

(Rs. In Crore)

Sr.	Destination	Name of the Experience	Amount
No.			Sanctioned
1	Prayagraj	Azad Park and Dekho Prayagraj	14.52
		Trail Exp	
2	Naimisaranya	Vedic- wellness Experience	17.8

List of Projects sanctioned under Challenge Based Destination Development (CBDD) in Uttar Pradesh

(Rs. In Crore)

Sr. No.	Name of the Project	Amount Sanctioned
1	Development of Cultural Landscape at Mahoba	24.98

List of Projects sanctioned under Special Assistance to States for Capital Investment (SASCI Scheme) in Uttar Pradesh

(Rs. In Crore)

Sr.	Project Name			Sanctioned		
No.						Amount
1	Developmen	nt of Batesh	war in Dist	rict-Agra		74.05
2	Integrated	Buddhist	Tourism	Development	in	80.24
	Shrawasti					

List of Projects Sanctioned under the Scheme Assistance to Central Agencies in Uttar Pradesh

(Rs. In Crore)

Sr. No.	Name of the Project	Amount Sanctioned
1.	Illumination of three monuments in Varanasi, Uttar Pradesh- 1. Dashashwamedh Ghat to Darbhanga Ghat (stretch of 300 m) 2.TulsiManasMandir 3. Sarnath Museum	2.93
2.	Illumination of monuments in Varanasi/Sarnath (Dhamekh Stupa in SarnathChaukhandi Stupa in Sarnath, Tomb of Lalkan in Sarnath and Man Mahal in Banaras).	5.12

List of Railway Project under the Scheme Assistance to Central Agencies in Uttar Pradesh

(Rs. In Crore)

Sr.	Name of the Project	Amount Sanctioned
No.		
1	Rai-Bareilly Railway Station	4.44
2	Agra Cantt. Railway Station	5.05
